

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 27th November, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR DIRECTION				
1.	Original Application No. 56/2017(CZ) (M.A.No.420/17) (M.A.No.501/17)	Shailendra Singh Vs State of Rajasthan & 6 Ors.	Mr. S.D. Shukla, Adv. for the Applicant.	
2.	Original Application No. 88/2016(CZ) (M.A.No.380/17) (M.A.No.445/17)	Santosh Bharti, Journalist Vs. State of M.P. & 3 Ors.	Mr. S.R. Waghmare, Adv. Mr. Tejaswa Rai, Adv. Mr. Sachin K. Verma, Adv.	
3.	Original Application No. 81/2017(CZ) (M.A.No.410/17) (M.A.No.528/17)	Ashwin Rastogi Vs State of M.P. & 207 Ors.	Mr. Apoorv Pandey, Adv. Mr. N.C.Das, Adv. Mr. P.K.Pawar, Adv. Mr. Dharamveer Sharma, Adv. Mr. Sachin K. Verma, Adv. Mr. Mohd. Arif Shaikh, Adv. Mr. Abhishek Malviya, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Manoj Manav, Adv. Mr. H.Y.Mehta, Adv. Mr. Vashistha Narayan Dubey, Adv. Mr. Ayush Dev Bajpai, Adv. Mr. Qasim Ali, Adv. Mr. Yadvendra Yadav, Adv. Ms. Parul Bhadoria, Adv. Mr. Mrinal Kant Pathak, Adv. Mr. J.P.Sharma, Adv.	
4.	Original Application No. 92/2017(CZ)	Santosh Bharti Vs Mr. Srinivas Sharma & Ors.	Mr. Dharamvir Sharma, Adv.	
FOR ADMISSION				
5.	Original Application No. 141/2017(CZ)	Anas Ali Vs BMC & 4 Ors.	Mr. Varun Raj Nair, Adv.	
6.	Review Application No. 09/2017(CZ) in O.A.113/15(CZ) (M.A. 524/2017)	Tilok Ram Vs State of Rajasthan & 7 Ors.	Mr. Shantanoo Saxena, Adv.	
FOR COMPLETION OF PLEADINGS				
7.	Original Application No. 318/2014 (CZ)	Babulal Jajoo (Chambal River) Vs.	Mr. M.S.Kachhawa, Adv. Mr. Sachin K. Verma, Adv. Mr. Shrey Raj Saxena, Adv.	

		State of Rajasthan & 5 Ors.	Mr. Varun K. Chopra, Adv. Mr. Sandeep Singh, Adv. Mr.Om Shankar Shrivastava, Adv. Mr. Rohit Sohgaora, Adv. Mr.BrijeshShrivastav,Adv.	
8.	Original Application No. 19/2016(CZ)	Babulal Jajoo (<i>Industrial Water</i>) Vs. State of Rajasthan & Ors.	Mr. M.S.Kachhawa, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Varun K. Chopra, Adv. Mr. Sandeep Singh, Adv. Mr.Om Shankar Shrivastava, Adv. Mr. Rajesh Moutha, Adv. Mr. Brijesh Shrivastava, Adv.	
9.	Original Application No. 26/2017(CZ)	Mool Singh Vs Union of India & 5 Ors.	Mr. Anurag Maheshwari, Adv. Mr. Rohit Sharma, Adv.	
10.	Original Application No. 125/2016(CZ) (M.A.No.37/17)	Medha Patkar Vs. State of Madhya Pradesh & 3 Ors.	Ms. Medha Patkar, applicant in person Mr. Vivek Petwa, Adv. Mr. Sachin K. Verma, Adv.	
FOR COMPLIANCE				
11.	Original Application No. 12/2017(CZ) (M.A.No.505/17)	Haribol Das Baba Vs State of Rajasthan & 52 Ors.	Mr. Sambhav Sogani, Adv. Mr. Siddharth Singh, Adv. Mr. Yadvendra Yadav, Adv. Ms. Nikita Delouri, Adv.	
12.	Original Application No. 63/2017(CZ) (M.A.No.497/17)	Giriraj Raje Vs State of M.P. & 34 Ors.	Mr. Rohit Sharma, Adv. Mr. Mehul Bhardwaj, Adv. Anshu Pandey, Adv. Mr. Nikhil Tiwari, Adv. Mr. Qasim Ali, Adv.	
13.	Original Application No. 89/2016(CZ)	Tapeshwar Singh Bhati (<i>Fly Ash based Brick</i>) Vs. Union of India & 15 Ors.	Dr. M.S.Kachhawa, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Sandeep Singh, Adv.	
14.	Original Application 131 /2016 (CZ)	Mahendra Solanki Vs. Rajasthan PWD & 6 Ors.	Mr. Mahendra Solanaki, Applicant in Person Mr. Shrey Raj Saxena, Adv. Mr. Sachin K. Verma, Adv. Mr. Sandeep Singh, Adv. Mr. Om Shankar Shrivastava, Adv.	
15.	Original Application No. 126/2015(THC)	Naresh Yadav Vs. State of Rajasthan & Ors.	Mr. M.S. Kachhawa, Adv. Mr. Ayush Dev Bajpai,Adv. Mr. Shantanoo Saxena, Adv. Mr. Sadeep Singh Bhaghel, Adv. Mr. Rohit Sharma, Adv.	
16.	Original Application No. 127/2015(THC)	Jeev Jantu Kalyan Seva Samiti Vs. State of Rajasthan & Ors.	Mr. M.S. Kachhawa, Adv. Mr. Ayush Dev Bajpai,Adv. Mr. Shantanoo Saxena, Adv. Mr.SadeepSinghBhaghel,Adv. Mr. Rohit Sharma, Adv.	
17.	Original Application 116 /2013(THC)	Nityendra Manav Vs. State of Rajasthan & 13 Ors.	Dharamvir Sharma, Adv. for Applicant Mr. Sandeep Singh, Adv. for R-11,& R.P.C.B Mr. Sachin K Verma, Adv.	

			Mr. Shreya Raj Saxena Adv. Mr. B.C. Rawat Adv. Mr. Om ShankarShrivastava, Adv. (NHAI) Mr. Narendra Bhavsar Adv Mr. Yogesh Bhatnagar, Adv.	
18.	Original Application No. 45/2017(CZ)	Nityendra Manav Vs State of Rajasthan & Ors.	Mr. Dharamveer Sharma, Adv.	
19.	Original Application No. 134/2013(THC) (M.A.No.439/17)	Lakhan Singh Vs. Raj. State pollution Control Board & 4 Ors.	Mr. Manoj Sharma, Adv. Mr. Sandeep Singh, Adv.R-1 Mr. Sachin K. Verma. Adv. Mr. M.S. Kacchawa,Adv.R-2 Mr. Avtar SinghSolanki,Adv. Mr. DharmveerSharmaAdv. Mr. B.C. Chirania, Adv. Mr. Ravi Chirania Adv. Mr. Shailesh Prakash Sharma, Adv. Mr. Arvind Soni, Adv.	

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